## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

SRENIK S. JAIN Respondent 3-65

FOR ADMINISTER



AG. SAMYAWARAYAWA LFOO A.R. MYLSAMY)

## **ORDER**

Counsel for petitioner present. Proxy representing counsel for R3 to R5 present and prayed for time for submitting arguments. The Administrator appointed by the Hon'ble High Court representing R1 called but were absent. Time extended at request. Put up on 28.11.2017.

S Vijayaraghavan Member (Technical) -sel

K Anantha Padmanabha Swamy Member (Judicial)